

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 02.07.2021 (FRIDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 142/2021	M/s. Orbit Electro Equipment P Limited & anr V Kapildev Taneja & anr	Smrti Churiwal Utsav Muharjee	
2.	Comp App (AT) (CH) No.22/2021	P. J. Mathews & 7 ors V Mohanan Pillai & 22 others	Bijoy P Pulipra PCS	
3.	Comp App (AT) (CH) No. 23/2021	Sreekumar Sreepadam V Aruvipuram Srinarayana Dharma Paripalana Yogam & 6 others	R. Ramya V. Arvind Srevatsa	

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App. (AT) (CH) (Ins) No. 12/2021	Assistant Provident Fund Commissioner DO Kurnool, Andhra Pradesh Vs VBC Industries Limited & 2 others	Dr. B. Manoj Kumar	TSN Raja R1
5.	Comp App. (AT) (Ins) No. 41/2021/TR	Amaravathi Textils Private Limited Vs VBC Industries Limited & others	Akshat Singh	Ankur Kandelwal Himanshu Handa T.S. N. Raja – R1 Shabbeer Ahmed V. Annessh – R2 Som Raj Choudhury Shrutee Aradhana Shewata Shalini Trina Tejaswini For R 3
6.	Comp App. (AT) (Ins) No. 59/2021/TR	Mathukumilli Sri Pattabui Rama Rao Vs	Shruti Munjal	Ankur Kandelwal Himanshu Handa

		VBC Industries Limited & 2 others		T.S. N. Raja – R1 Som Raj Choudhury Shrutee Aradhana Shewata Shalini Trina Tejaswini For R 2 Sumesh Dhawan Vatsala Kal (For Prudent ARC ltd)
7.	Comp App. (AT) (Ins) No. 66/2021/TR	Mutyala Babu Katta and 62 others Vs VBC Industries Limited & 2 Others	Kunal Godhwani Gaurav Mitra	Ankur Kandelwal Himanshu Handa - R1(RP)
8.	Comp App.(AT) (CH) (Ins) No. 08/2021	Shapoorji Pallonji and Company Private Limited Vs Shore Dwellings Private Limited	Deepika Murali Karthick Sundaram Aswini S Anusha Peri Anish Gupta Anupama Hebbar Vikas Mahendra	M. S. Shyam Sundar - Respondent

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By the order of Hon'ble Member (J)

(Chennai Bench)